

addition to NPK, gave on an average additional yield of 3 to 5 q/ha of wheat, over the application of full doses of NPK.

The above data illustrate the need for judicious and balanced fertilisation of crops.

Government Accommodation for employees owning houses

*414. CHOWDHRY BALBIR SINGH:

SHRI MEETHA LAL PATEL:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have allowed the house owning employees of Central Government to retain their Government accommodation;

(b) whether certain associations of employees of Central Government have protested against this decision; and

(c) whether Government propose to reconsider this decision?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The house-owning officers are eligible for allotment of Government accommodation on certain terms and conditions.

(b) Yes, Sir.

(c) No, Sir.

Rehabilitation of refugees in Andaman and Nicobar Islands

*415. SHRI SAMAR GUHA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether many refugees from former East Pakistan, who have been kept for years in different refugee camps made repeated appeals to the Government for their rehabilitation in Andaman and Nicobar group of Islands;

(b) whether the Central Government had constituted a very high powered Committee to study in depth the issue of rehabilitation of former East Pakistan refugees in Andaman Islands;

(c) whether that Committee recommended to the Government for taking steps to rehabilitate 150,000 refugees by 1972 in Andaman Islands;

(d) if so, facts about the recommendation of the Central High Power Committee and the extent of implementation of its recommendation; and

(e) the present policy and programme of rehabilitation of East Pakistan refugees in the Andaman Islands?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. Some representations were received from refugees of two camps, viz., Deoli and Tawa Projects, for rehabilitation in Andaman Islands.

(b) Yes, Sir. An Inter-Departmental Committee was constituted in 1964.

(c) No, Sir. That Committee recommended reclamation of land in Andaman Island for rehabilitating about 6250 families of migrants/repatriates by the end of IVth Plan.

(d) The Committee also recommended for subsequent Plans the reclamation of land for resettlement of about 10,000 migrant/repatriate families.